FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF BIRBHUM CHEMICALS AND FERTILISERS LIMITED

	RELEVANT PARTICULARS	
1.	Name of corporate debtor	Birbhum Chemicals and Fertilisers Limited
2.	Date of incorporation of corporate debtor	29/10/1991
3.	Authority under which corporate debtor is incorporated / registered	ROC Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51109WB1991PLC053442
5.	Address of the registered office and principal office (if any) of corporate debtor	Holding No-408 O.B. Road Ward No-6, Pallishree, Arambagh, Hooghly, West Bengal, India, 712601
6.	Insolvency commencement date in respect of corporate debtor	08/01/2024
7.	Estimated date of closure of insolvency resolution process	06/07/2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Avishek Gupta IP Registration No. IBBI/IPA-003/IP-N00135/2017-2018/11499
9.	Address and e-mail of the interim resolution professional, as registered with the Board	CK-104, Sector 2, Salt Lake Kolkata, West Bengal- 700091 avishek@optimusresolution.net
10.	Address and e-mail to be used for correspondence with the interim resolution professional	CK-104, Sector 2, Salt Lake Kolkata, West Bengal- 700091 cirp.bcfl@gmail.com
11.	Last date for submission of claims	22/01/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Information NA till date
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Information NA till date
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Relevant Forms – https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Birbhum Chemicals and Fertilisers Ltd on 08/01/2024

The creditors of Birbhum Chemicals and Fertilisers Limited are hereby called upon to submit their claims with proof on or before 22/01/2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 10.01.2024
Place : Kolkata

S/d-
Mr.Avishek Gupta
Interim Resolution Professional
Birbhum Chemicals & Fertilisers Limited
IP Registration no: IBBI / IPA-003 / IP -N00135 / 2017-2018 / 11499
AFA is valid till 20.11.24

FORM A

Public Announcement

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF BIRBHUM CHEMICALS AND FERTILISERS LIMITED

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	Birbhum Chemicals and Fertilisers Limited
2.	Date of incorporation of Corporate Debtor	29/10/1991
3.	Authority under which Corporate Debtor is incorporated/registered	ROC Kolkata
4.	Corporate Identity Number of Corporate Debtor	U51109WB1991PLC053442
5.	Address of Registered Office and Principal Office (if any) of the Corporate Debtor	Holding No-408 O.B. Road Ward No-6, Pallishree, Arambagh, Hooghly, West Bengal, India, 712601
6.	Insolvency Commencement Date in respect of the Corporate Debtor	08/01/2024
7.	Estimated date of closure of Insolvency Resolution Process	06/07/2024
8.	Name and registration number of the Insolvency Professional acting as interim resolution professional	Avishek Gupta IP Registration No. IBBI/IPA-003/IP-N00135/2017-2018/11499
9.	Address and e-mail of the interim resolution professional, as registered with the Board	CK-104, Sector 2, Salt Lake Kolkata, West Bengal- 700091 avishek@optimusresolution.net
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	CK-104, Sector 2, Salt Lake Kolkata, West Bengal- 700091 cirp.bcfl@gmail.com
11.	Last date for submission of claims	22/01/2024
12.	Classes of creditors, if any, under clause (b) of sub section (6A) of section 21, ascertained by the Interim Resolution Professional	Information NA till date
13.	Name of Insolvency Professionals identified to act as Authorized Representative of Creditors in a class (Three names for each class)	Information NA till date
14.	(a) Relevant Forms and (b) Details of Authorized Representatives are available at:	Relevant Forms https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Birbhum Chemicals and Fertilisers Ltd on 08/01/2024

The creditors of Birbhum Chemicals and Fertilisers Limited are hereby called upon to submit their claims with proof on or before 22/01/2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

S/d-

Date: 10.01.2024

Place: Kolkata

Mr.Avishek Gupta

Interim Resolution Professional

Birbhum Chemicals & Fertilisers Limited

IP Registration no: IBBI / IPA-003 / IP -N00135 / 2017-2018 / 11499

AFA is valid till 20.11.24

নিদর্শ এ

গণঘোষণা

(ইনসলভেন্সি অ্যান্ড ব্যাংক্রাপ্টসি বোর্ড অফ ইন্ডিয়ার রেগুলেশনস্ ৬ অধীনে (ইনসলভেন্সি রেজুলেশন প্রসেস ফর কর্পোরেট পারসনস) রেগুলেশনস, ২০১৬)

বীরভূম কেমিক্যালস অ্যান্ড ফার্টিলাইজার লিমিটেড -এর পাওনাদারদের দৃষ্টি আকর্ষণের জন্য

প্রাঙ্গিক বিবরণ

১.	কর্পোরেট ঋণগ্রহীতার নাম	বীরভূম কেমিক্যালস অ্যান্ড ফার্টিলাইজার লিমিটেড
২.	কর্পোরেট ঋণগ্রহীতার সংস্থা হওয়ার তারিখ	২৯/১০/১৯৯১
৩.	কর্পোরেট ঋণগ্রহীতার সংস্থা/নিবন্ধভুক্তি যে কর্তৃপক্ষ অধীনে	আরওসি কলকাতা
৪.	কর্পোরেট ঋণগ্রহীতার কর্পোরেট পরিচিত নম্বর / সীমায়িত দায়বদ্ধতা পরিচিতি নং.	U51109WB1991PTC053442
৫.	কর্পোরেট ঋণগ্রহীতার নিবন্ধভুক্ত দপ্তর এবং মুখ্য দপ্তর (যদি থাকে)-এর ঠিকানা	হোল্ডিং নং- ৪০৮ ও.বি. রোড ওয়ার্ড নং ৬, পল্লীশ্রী, আরামবাগ, হুগলী পশ্চিমবঙ্গ, ভারত, ৭১২৬০১
৬.	কর্পোরেট ঋণগ্রহীতার বিষয়ে ইনসলভেন্সি শুরুর তারিখ	০৮/০১/২০২৪
৭.	ইনসলভেন্সি রেজোলিউশন প্রসেস বন্ধের আনুমানিক তারিখ	০৬/০৭/২০২৪
৮.	অন্তর্বর্তীকালীন রেজোলিউশন প্রফেশনাল হিসেবে কর্মরত ইনসলভেন্সি প্রফেশনালের নাম ও রেজিস্ট্রেশন নম্বর	অভিষেক গুপ্তা আইপি রেজিস্ট্রেশন নং : IBBI/IPA-003/IP-N00135/2017-2018/11499
৯.	পর্ষদের কাছে নিবন্ধভুক্ত অন্তর্বর্তীকালীন রেজোলিউশন প্রফেশনালের ঠিকানা এবং ই-মেল	সিকে-১০৪, সেক্টর ২, সল্টলেক কলকাতা, পশ্চিমবঙ্গ - ৭০০০৯১ avishek@optimusresolution.net
১০.	অন্তর্বর্তীকালীন সিদ্ধান্তগ্রহণকারী প্রফেশনালদের সঙ্গে যোগাযোগের জন্য ব্যবহৃত ঠিকানা এবং ই-মেল	সিকে-১০৪, সেক্টর ২, সল্টলেক কলকাতা, পশ্চিমবঙ্গ - ৭০০০৯১ cirp.bcfl@gmail.com
১১.	দাবি জমাকরণের শেষ তারিখ	২২/০১/২০২৪
১২.	অন্তর্বর্তীকালীন রেজোলিউশন প্রফেশনাল দ্বারা নিশ্চিত করা পাওনাদারদের শ্রেণি, যদি কিছু থাকে, সেকশন ২১-এর সাব-সেকশন (৬এ)-এর ক্লজ (বি) অধীনে	তারিখ পর্যন্ত তথ্য নেই
১৩.	একটি শ্রেণিতে পাওনাদারদের অনুমোদিত প্রতিনিধি হিসেবে পরিচিত, কাজ করা ইনসলভেন্সি প্রফেশনালদের নাম (প্রতিটি শ্রেণির জন্য তিনটি নাম)	তারিখ পর্যন্ত তথ্য নেই
১৪.	(ক) সংশ্লিষ্ট নিদর্শসমূহ এবং (খ) অনুমোদিত প্রতিনিধিগণের বিশদ পাওয়া যাবে:	প্রাসঙ্গিক ফর্ম https://ibbi.gov.in/en/home/downloads

এতদ্দ্বারা বিজ্ঞপ্তি প্রদান করা হচ্ছে যে, ন্যাশনাল কোম্পানি ল' ট্রাইবুনাল বীরভূম কেমিক্যালস অ্যান্ড ফার্টিলাইজার লিমিটেড -এর কর্পোরেট ইনসলভেন্সি রেজোলিউশন প্রসেস শুরু ঘোষণা করেছে ০৮/০১/২০২৪ তারিখে।

বীরভূম কেমিক্যালস অ্যান্ড ফার্টিলাইজার লিমিটেড -এর পাওনাদারদের এতদ্দ্বারা ডেকে পাঠিয়ে তাঁদের দাবি প্রমাণক জমা দিতে বলা হয় ২২/০১/২০২৪ তারিখে অন্তর্বর্তীকালীন রেজোলিউশন প্রফেশনাল-এর কাছে, দফা ১০ -এ উল্লিখিত ঠিকানায়।

আর্থিক পাওনাদারগণকে তাঁদের দাবি প্রমাণক শুধুমাত্র বৈদ্যুতিন মাধ্যমে জমা করতে হবে। অন্যান্য সকল পাওনাদারগণ তাঁদের দাবি প্রমাণক জমা করতে পারবেন ব্যক্তিগতভাবে, ডাকযোগে বা বৈদ্যুতিন মাধ্যমে।

দাবির মিথ্যা এবং বিভ্রান্তিকর প্রমাণক জরিমানা আকর্ষণ করতে পারে।

স্বা/-

তারিখ : ০৯-০১-২০২৪

স্থান : কলকাতা

শ্রী অভিষেক গুপ্তা

ইন্টেরিম রেজোলিউশন প্রফেশনাল

বীরভূম কেমিক্যালস অ্যান্ড ফার্টিলাইজার লিমিটেড

আইপি রেজিস্ট্রেশন নং : IBBI/IPA-003/IP-N00135/2017-2018/11499

এএফএ ২০.১১.২৪ পর্যন্ত বৈধ